



Honourable Shri. Justice Ajey Shrikant Gadkari

B.Sc., LL.B.

From 06.01.2014 till date

Born on 14th June, 1965 at Mumbai, Dombivili in District Thane. Did Law from University of Mumbai and enrolled as an Advocate with the Bar Council of Maharashtra and Goa on 26th February, 1992. Practised mainly in Criminal, Civil and Constitutional matters. Was appointed as an Assistant Government Pleader and Additional Public Prosecutor for High Court at Mumbai on 25th July, 2000, as Additional Government Pleader on 16th July, 2007 and as an Additional Public Prosecutor for Union of India on 26th April, 2009. Appointed as a Judge of the Bombay High Court on 6th January, 2014.

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